GOVERNMENTOF INDIA MINISTRYOF FINANCE DEPARTMENTOF FINANCIAL SERVICES LOK SABHA STARRED QUESTION NO: *119

TO BE ANSWEREDON THE 9th FEBRUARY 2018/MAGHA20, 1939 (SAKA)

QUESTION RESTRUCTURINGOF LOANSOF WILFUL DEFAULTERS

*119: SHRI SANJAYDHOTRE: SHRIRAHULSHEWALE:

Willthe Ministerof FINANCEbe pleased to state:

- a) whether the Government has restructured the loans of wilful defaulters in the countryduring each of the last three years and the current year, and if so, the details thereof including the amount involved in such restructuring, State/UT-wise and bank-wise;
- b) the criteria/norms followed by the banks in restructuring of loans of wilfu defaulters in the country;
- c) whethercases of deviation from the said criteria/normsby banks in restructuring of loans of wilful defaulters have been noticed by the Government during the said period and if so, the details thereof, bank-wise; and
- d) whether the Non-PerformingAssets (NPAs) of Banks have touched an alarming level due to such restructuringof loans of wilfuldefaulters during the said period, if so, the details thereof along with the remedial measures taken by the Governmen in this regard, bank-wise?

ANSWER FINANCEMINISTER

(SHRI ARUNJAITLEY)

(a) to (d): A statementis laid on the Table of the House.

STATEMENT AS REFERRED TO IN REPLY TO PARAS (A) TO (D) OF LOK SABHA STARRED QUESTION NO. *119 FOR ANSWER ON 9thFEBRUARY,2018/MAGHA20,1939 (SAKA) BY SHRI SANJAYDHOTRE AND SHRI RAHUL SHEWALE REGARDING RESTRUCTURING OF LOANS OF WILFUL DEFAULTERS

(a) to (d): As per the instructions of the Reserve Bank of India (RBI), wilfuldefaulters are normallynot eligible for restructuring. However, loans of wilfuldefaulters may be restructured provided the Joint Lenders Forum (JLF), after review of the reasons for classification of a borroweras a wilful defaulter, is satisfied that the borroweris in a position to rectify the wilfuldefault, and the bank Boards of individual banks within the JLF, who have classified the borroweras wilfuldefaulter, approverestructuring.

Public Sector Banks have informed that no restructuring of loans of wilful defaulters has taken place during the last three financial years and the current financial year.
